

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1599  
ANSWERED ON:09.12.1999  
COMPLAINTS ABOUT CORRUPTION AND BRIBERY  
CHANDRESH PATEL KORDIA

**Will the Minister of RAILWAYS be pleased to state:**

- (a) Whether the Government have received a complaint from a FreedomFighter dated November 16, 1999 against a Railway employee of New Delhi Railway Station in connection with corruption;
- (b) if so, the details thereof; and
- (c) the details of the action taken on the above complaint?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI DIGVIJAY SINGH)

- (a) Yes, Sir.
- (b) The complaint is against a Railway employee working as ParcelPorter at New Delhi Railway Station.It is alleged that he is charging Rs. 50/- per item illegally at the time of booking, keeping many items of theft at his residence and harbouring anti-social elements for intimidating the Railway users. It is also alleged that he brings illegal wine and sells it in the Railway station and that he has direct contacts with local police and Railway Officials.
- (c) In terms of extant instructions, the genuineness of the complain has first to be verified which has since been done and investigations are now in progress.